

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Sh. Kuldeep Narayan, Addl. Sessions Judge ( Special reference Murder Cases & Kidnapping for ransom cases), Pilot Court, West District, Tis Hazari Courts, Delhi, shall occupy and hold his court in Room No. 33, Ground Floor, Tis Hazari Court, Delhi, with effect from 02.01.2017.

  
Officiating District & Sessions Judge(HQs)  
Delhi. *Deven*

S7404-449  
No. \_\_\_\_\_/Bldg./th/Gaz.

Dated, Delhi the 26 DEC 2016

1. The District & Sessions Judge, West District, Tis Hazari Court, Delhi.
2. The Officer In-Charge, Administration Branch I,II,III Accounts, Pool Cars, General, Copying Agency, Computer Branch, Record Rooms, Web site Committee English/ Hindi & Library, Tis Hazari Court, Delhi.
3. The Chief Metropolitan Magistrate, Central & West Districts, Tis Hazari Court, Delhi.
4. The Senior Civil Judge-cum-Rent Controller, Central & West Districts, Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, Central & West Districts, Tis Hazari Court, Delhi.
6. The Officer Concerned.
7. The Sr.AOJ/AOJs, Administration Branch I,II,III, Filing Section, Computer Cell, R & I Branch Central District, Tis Hazari Court, Delhi.
8. The A.O.J., Care-taking Branch, Central, Tis Hazari Court, Delhi for making necessary arrangement.
9. The PRO / APRO / In-charge, Facilitation Centre, Tis Hazari , Patiala House, Saket, Karkardooma, Rohini & Dwarka Court Complexes, Delhi/New Delhi
10. The Reader to District & Sessions Judge(HQs), Delhi.
11. The P.S. to District & Sessions Judge (HQs), Delhi, Room No. 302-A, Third floor, Tis Hazari Court, Delhi.
12. The Telephone Operator, Reception Office, Tis Hazari Court, Delhi
13. The Hony. Secretary Bar Association, Tis Hazari/Patiala House/Saket/Karkardooma, Rohini and Dwarka Court Complexes Delhi/New Delhi
14. Notice Board, Tis Hazari Court, Delhi .

  
Officiating District & Sessions Judge(HQs),  
Delhi. *Deven*